

BENCH-I

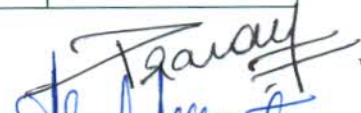


NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

102

C.P.(IB) No. 215/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST AUGUST, 2018, 10:30 A.M.


Name of the Company	Oriental Agencies-Vs-EMT Megatherm Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	Pranay Agarwal, Adv.	OC	
2.	Arunabh Choudhary Adv	IRP	
3.	CA Amimesh Mukherjee Adv IRP.	IRP.	
4.	Asis Kumar Chatterjee Manager- Legal & Taxation.	Megatherm Electronics Pvt Ltd. Holding Company of EMT Megatherm Pvt Ltd	Asis Kumar Chatterjee

ORDER

Ld. Counsel for Operational Creditor, for IRP and for Hegatherm Electronics Pvt. Ltd. is present.

Ld. IRP entered appearance and submits that he is inclined to file 12(A) application and that the Committee of Creditors already convened meeting on yesterday and unanimously approved the filing of application of withdrawal of the petition, it is recorded.

For filing of application, as requested list it on 04/09/2018.


(Jinan K.R.)
Member (J)